

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

NO.HC.VII-48/2017/ 6507/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Biswajit Chakraborty,  
Member, MACT,  
Barpeta.

Dated Guwahati, the 12<sup>th</sup> November, 2018.

Sub:- **Casual leave with Station leave permission.**

Ref:- Your Email dated 4<sup>th</sup> November, 2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 08.11.2018 along with station leave permission from the evening of 03.11.2018 till the morning of 09.11.2018, has been granted/rejected.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

